

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :05/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE-MENTION0510-AT11.00AM-11.05A.M.</u>				
<u>46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM</u>				
1	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter(Disposed) :		Misc. Application/0000708/2021		
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS
	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET LAW ADVISORS
2	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
Sub Matter(Disposed) :		Misc. Application/0000658/2022		
Sub Matter(Disposed) :		Misc. Application/0001213/2021		
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point
	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Bodhi Legal Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				
<u>540-ADMISSION-COURTCODE-DIRECTOR-AT 11.06AM</u>				
3	SEBI Appeal	744/2023	BINIT JOSHI Vs. SEBI	R.V. Legal
Sub Matter :		Misc. Application/0001148/2023		
Sub Matter :		Misc. Application/0001149/2023		
	Misc. Application	1148/2023	BINIT JOSHI-Delay Vs. SEBI	R.V. Legal
(Main Matter Number :SEBI Appeal/0000744/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1149/2023	BINIT JOSHI-STAY Vs. SEBI	R.V. Legal
(Main Matter Number :SEBI Appeal/0000744/2023)				
<u>270PARTHEARD-CODE-PORTFOLIOMANAGER-AT11.08AM</u>				
47	SEBI Appeal	103/2023	MULTIBAGGER SEC. RES. AND ADV. PVT. LTD AND ORS. Vs. SEBI	Manish Goel Director
<u>328-DISPOSAL-COURTCODE-DHFLUPSI-11.30AM</u>				
5	SEBI Appeal	117/2021	Amit Ramesh Sahwney Vs. SEBI	Ms. Ayushi Anandpara, Advocate i/b. Vidhii Partners
<u>984-DISPOSAL-COURTCODE-SUNSTARAO-AT11.35AM</u>				
6	SEBI Appeal	455/2022	Hari Mohan Beriwal and Ors. Vs. SEBI	Anjali Agrawal
Sub Matter(Disposed) : Misc. Application/0000732/2022				
Sub Matter : Misc. Application/0000733/2022				
Sub Matter(Disposed) : Misc. Application/0001780/2022				
	Misc. Application	733/2022	Hari Mohan Beriwal and Ors.-DELAY Vs. SEBI	Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000455/2022)				
	Misc. Application	1254/2022	SARWANI MODI-DELAY Vs. SEBI	Saachi V. Purohit Advocate
(Main Matter Number :SEBI Appeal/0000795/2022)				
	SEBI Appeal	792/2022	HARI MOHAN BERIWALA AND OTHERS HUF Vs. SEBI	Adv. Anjali Agarwal
Sub Matter(Disposed) : Misc. Application/0001778/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	793/2022	HARI MOHAN BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	794/2022	MANJU BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	795/2022	SARWANI DEVI MODI Vs. SEBI	Saachi V. Purohit Advocate

Sub Matter : Misc. Application/0001254/2022
 Sub Matter(Disposed) : Misc. Application/0001779/2022

994-DISPOSAL-COURTCODE-HELIOSWTM-AT 11.37 AM

7	SEBI Appeal	596/2022	Sanjeet Kumar Sharma Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
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Sub Matter(Disposed) : Misc. Application/0001051/2022
 Sub Matter(Disposed) : Misc. Application/0001585/2022

273-DISPOSAL-COURTCODE-TRANSGENEGDR-AT11.40A.M

8	SEBI Appeal	812/2022	TRANSGENE BIOTEK LTD. Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
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Sub Matter(Disposed) : Misc. Application/0001173/2022
 Sub Matter : Misc. Application/0001723/2022
 Sub Matter : Misc. Application/0000184/2023
 Sub Matter(Disposed) : Misc. Application/0000772/2023

	SEBI Appeal	813/2022	K.KOTESHWAR RAO Vs. SEBI	Adv. L. S. Shetty
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Sub Matter(Disposed) : Misc. Application/0001174/2022
 Sub Matter : Misc. Application/0001724/2022
 Sub Matter(Disposed) : Misc. Application/0000773/2023

29	SEBI Appeal	814/2022	NARAYANA MURTHY PENTYALA Vs. SEBI	Adv. L. S. Shetty
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Sub Matter(Disposed) : Misc. Application/0001191/2022
 Sub Matter(Disposed) : Misc. Application/0001175/2022
 Sub Matter : Misc. Application/0001725/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000774/2023				
	Misc. Application	1723/2022	TRANSGENE BIOTEK LTD.-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000812/2022)				
	Misc. Application	1724/2022	K. KOTESHWAR RAO-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000813/2022)				
	Misc. Application	1725/2022	NARAYAN MURTHY PENTYALA-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000814/2022)				
	Misc. Application	184/2023	SEBI-DELY IN REPLY Vs. TRANSGENE BIOTEK LTD.	K Ashar and Co Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000812/2022)				
<u>930DISPOSAL-COURTCODE- REPRESENTATION-AT11.45AM</u>				
9	Misc. Application	1494/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
(Main Matter Number :SEBI Appeal/0000985/2022)				
	SEBI Appeal	985/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
Sub Matter : Misc. Application/0001494/2022				
<u>182DISPOSAL-CODE-FRONTRUNNING-AT11.50AM</u>				
10	SEBI Appeal	292/2023	Rahul Doshi Vs. SEBI	CA Ketan Rupani
Sub Matter(Disposed) : Misc. Application/0000290/2023				
Sub Matter(Disposed) : Misc. Application/0000291/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	293/2023	Across Broking Pvt. Ltd. and Anr. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000349/2023		
	Sub Matter(Disposed) :	Misc. Application/0000350/2023		
	SEBI Appeal	355/2023	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000687/2023		
	SEBI Appeal	478/2023	BHAVESH GANDHI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000639/2023		
	Misc. Application	687/2023	SEBI-DELY IN FILLING REPLY Vs. Ketan Bharat Parekh	VIDHII PARTNERS
	(Main Matter Number :SEBI Appeal/0000355/2023)			

453DISPOSAL-COURTCODE-SATELEVISION-AT11.55AM

11	SEBI Appeal	494/2023	KUBER FINSTOCK PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000744/2023		
	Sub Matter :	Misc. Application/0000745/2023		
	Sub Matter :	Misc. Application/0000983/2023		
	SEBI Appeal	495/2023	TRANSMEDIA PRODUCTIONS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000746/2023		
	Sub Matter :	Misc. Application/0000747/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	744/2023	KUBER FINSTOCK PRIVATE LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2023)	Prakash Shah and Associates
	Misc. Application	745/2023	KUBER FINSTOCK PRIVATE LIMITED-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2023)	Prakash Shah and Associates
	Misc. Application	746/2023	TRANSMEDIA PRODUCTIONS PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000495/2023)	Prakash Shah and Associates
	Misc. Application	747/2023	TRANSMEDIA PRODUCTIONS PVT. LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000495/2023)	Prakash Shah and Associates
	Misc. Application	983/2023	SEBI DELAY IN REPLY Vs. KUBER FINSTOCK PVT. LTD. (Main Matter Number :SEBI Appeal/0000494/2023)	K.ASHAR AND CO.
	SEBI Appeal	704/2023	SAJJAN KUMAR NANWAL Vs. SEBI Sub Matter : Misc. Application/0000971/2023 Sub Matter : Misc. Application/0000972/2023	R V LEGAL
	Misc. Application	971/2023	SAJJAN KUMAR NANWAL-URGENCY AND STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000704/2023)	R V LEGAL

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	972/2023	SAJJAN NANWAL-DELAY Vs. SEBI	R V LEGAL

(Main Matter Number :SEBI Appeal/0000704/2023)

915DISPOSAL-COURTCODE-KALPAAO-AT12NOON

12	SEBI Appeal	428/2022	M.A MARKETSERVICES PRIVATE LIMITED Vs. SEBI	JEEWESH PRAKASH ADVOCATE
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Sub Matter(Disposed) : Misc. Application/0000718/2022
 Sub Matter : Misc. Application/0000719/2022
 Sub Matter(Disposed) : Misc. Application/0000720/2022
 Sub Matter(Disposed) : Misc. Application/0001087/2022
 Sub Matter : Misc. Application/0001784/2022
 Sub Matter(Disposed) : Misc. Application/0000477/2023

	Misc. Application	719/2022	M.A MARKETSERVICES PRIVATE LIMITED-STAY Vs. SEBI	JEEWESH PRAKASH ADVOCATE
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(Main Matter Number :SEBI Appeal/0000428/2022)

	Misc. Application	1784/2022	MA MARKETSERVICES PRIVATE LTD-SEEKING AMENDMENT Vs. SEBI	MSB LEGAL
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(Main Matter Number :SEBI Appeal/0000428/2022)

775-DISPOSAL-COURTCODE-OBSERVATION-12.05PM

13	SEBI Appeal	489/2023	M/S JUNJHARJI INVESTMENT PVT. LTD. Vs. NSEIL	Nitin Jain Associate
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Sub Matter(Disposed) : Misc. Application/0000702/2023
 Sub Matter(Disposed) : Misc. Application/0000755/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>999-DISPOSAL-CODE-APEXPRICERISE-AT12.10P.M.</u>				
14	SEBI Appeal	537/2023	MR. SATYANARAYANA MURTHY KARUTRI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
<u>914-DISPOSAL-COURTCODE-DEFREEZING-AT12.15PM</u>				
15	SEBI Appeal	569/2023	SPICE ENERGY PVT. LTD. Vs. BSE LIMITED	Corporate Litigation and Securities Law
Sub Matter(Disposed) : Misc. Application/0000784/2023				
Sub Matter(Disposed) : Misc. Application/0000785/2023				
Sub Matter : Misc. Application/0001234/2023				
Sub Matter : Misc. Application/0001267/2023				
	Misc. Application	1234/2023	BSE-DELAY IN REPLY Vs. Spice Energy Pvt Ltd	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000569/2023)				
58	Misc. Application	1267/2023	Spice Energy Pvt Ltd-Interim Relief Vs. BSE LTD	Corporate litigation And Securities Law
(Main Matter Number :SEBI Appeal/0000569/2023)				
<u>22-DISPOSAL-COURTCODE-GENERICAO-AT12.20PM</u>				
16	SEBI Appeal	651/2023	Rajani Dusad And Anr Vs. SEBI	Vikas Bengani
<u>937DISPOSAL-CODE-FUTURECONTRACTS-AT12.35PM</u>				
17	SEBI Appeal	658/2023	LFS BROKING PRIVATE LTD Vs. N.S.E.I.L.	ASHOK KUMAR SINGH ADV
Sub Matter(Disposed) : Misc. Application/0000985/2023				
Sub Matter(Disposed) : Misc. Application/0000986/2023				
Sub Matter(Disposed) : Misc. Application/0001104/2023				
Sub Matter : Misc. Application/0001204/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1204/2023	LFS Broking Ltd-Direction Vs. N.S.E.I.L.	Ashok Singh Adv

(Main Matter Number :SEBI Appeal/0000658/2023)